

✓ File No. RTI ID No. 19-05/2024  
सीमा शुल्क, उत्पाद शुल्क और सेवा कर अपीलीय न्यायाधिकरण  
Customs, Excise and Service Tax Appellate Tribunal  
वेस्ट ब्लॉक नंबर 2, आर.के. पुरम, नई दिल्ली, दिल्ली 110066  
West Block No - 2, R.K. Puram, New Delhi-110066

Dated: 30 Oct 2024  
RTI ID No. 19-05/2024

सेवा में -  
श्री मोहित वालिया  
ग्राम पोस्ट- सतनाली,  
जिला - महेंद्रगढ़ हरियाणा पिन- 123024

Sub: Information sought under Right to Information Act, 2005

Sir,

1. Reference is made to your letter No. F.No. R/20011/92/2024 dated 16 Oct 2024 sent by email dated 16 Oct 2024 to this office.

2. Annexed herewith the reply of a/m RTI application as received from the Account Section of this office vide letter No. 115/CESTAT/Cash/RTI/2024 dated 29 Oct 2024. The reply of the Administrative section is still awaited and will be sent as soon as it is received.

3. It is submitted that this office is uploading suo-moto the information related to expenditure, tender, and budget to our website- <https://cestat.gov.in/noticestatus#> under the head of 'Notice/Circular/Tender/RTI'.

4. This is for your further necessary action, please.

आपका आज्ञाकारी,

संतोष कुमार तिवारी  
(उप पंजीयक)

प्रतिलिपि :

श्री कुलदीप चौधरी  
संयुक्त सचिव एवं जन सूचना अधिकारी  
राजस्व विभाग, वित्त मंत्रालय  
नई दिल्ली

ISSUED ON  
30/10/24  
SIGN (DESPATCH SECTION)  
CUSTOMS, EXCISE & SERVICE TAX  
APPELLATE TRIBUNAL  
NEW DELHI-110066

✓ Internal copy to computer sec. for upload ~~to~~ *30/10/24*

F.No. 115/CESTAT/Cash/RTI/2024  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K.Puram, New Delhi-110066

Dated:-~~29~~29/10/2024

✓ To  
Sh.Santosh Kumar Tiwari  
Dy. Registrar/CPIO  
CESTAT, New Delhi

Sub: Supply of information under RTI Act-2005 I.D No. 19-05/2024reg.

Sir,

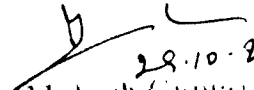
Refer to your letter F.No. 19-05/CESTAT/CPIO-ND/2024 dt. 22.10.2024 under I.D No. 19-05/2024, the requisite information as per point 2 and 6 is furnished as per detail below:-

Point - 2 No plan expenditure has made .  
Point---6 Total yearly budget and Expenditure is enclosed for kind consideration.

Submitted for information please.

Encl: As above

Yours Faithfully

  
28.10.24  
(Mukesh Gupta)  
Dy. Registrar/EDO  
CESTAT, New Delhi  
Ph. 26109578

File No RTI ID No. 19-05-2024

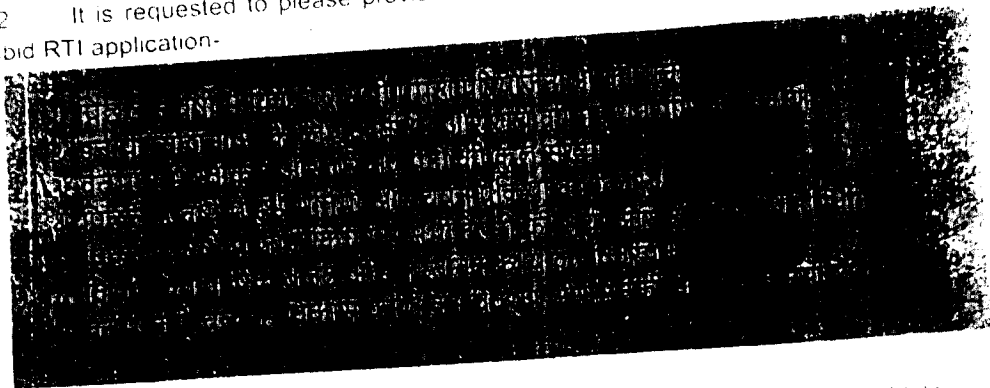
Dated: Oct 2024

Sub: Information sought under Right to Information Act, 2005


Sir,

1. Reference is made to letter No. F.No. R/20011/92/2024 dated 16 Oct 2024 sent by email dated 16 Oct 2024 to this office (Copy annexed)

2. It is requested to please provide the following information as asked in the bid RTI application-




3. This RTI application is transferred to you under S. 6(3) of the Right to Information Act, 2005, hence It is requested to provide the information in a time bound manner to consolidate and send to the applicant, please.

  
संतोष कुमार तिवारी  
(उप पंजीयक)  
CPIO

प्रशासन (for Q. point No. 1,3,4,5,7)

✓ लिखा विभाग (for Q. point No. 2,6)

Sh Ravi Accountant

  
22/10/24

535/cash/22/10/24

F.NO.56(12)CESTAT CASH M.Q.EXP.2024-25  
Ministry of Finance  
CUSTOMS EXCISE AND SERVICE TAX  
APPELLATE TRIBUNAL  
West Block No-2, R.K.Puram, New Delhi-110066

Dated:-27/09/2024

To

The Under Secretary (IFU - III)  
Ministry of Finance.  
Deptt. Of Revenue.  
North Block, New Delhi.

Subject:-Consolidate Monthly Expenditure Statement for the month of Sep-2024 reg.

Sir,

I am to forward herewith the consolidate expenditure statement for the month of Sep-2024 (F.Y 2024-25) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi, for your information and necessary action please.


Yours Faithfully,

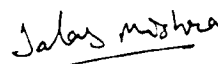
  
1.10.24  
Drawing & Disbursing Officer  
CESTAT, New Delhi

Copy To:-

1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
2. Computer Section for uploading website.
3. Office Copy.

  
Drawing & Disbursing Officer  
CESTAT, New Delh

  
PAO REVENUE  
MINISTRY OF FINANCE  
JEEVAN TARA BUILDING PATEL CHOWK  
2<sup>ND</sup> FLOOR ROOM NO.216  
NEW DELHI-110001  
Ph. 011-23343647

  
Jaiyash Mishra  
03/10/24

Customs, Excise & Service Tax Appellate Tribunal, New Delhi

Consolidated Monthly statement of expenditure for the month of Sep, 2024

S.No.	Sub Head	Sanctioned Grant	Budget	Proportinate	Actual Expenditure 1-09-24 to 30-09-24	Progressive 30-09-2024	Variation between propotionate saving	excess
			210000000	122500000	16505543	122426737	73263	
1	01.01.01	Salaries	0	0	0	0	0	
2	01.01.02	Wages	0	0	0	0	0	
3	01.01.04	Pensinary Charge	2000000	1000000	174000	212000	788000	
4	01.01.05	Rewards	8000000	4000000	479351	4455601		-455601
5	01.01.06	Medical Treatment	130000000	75833333	14036555	100273975		-24440642
6	01.01.07	Allowances	2000000	1000000	309642	970010	29990	
7	01.01.08	LTC	1000000	50000	0	0	50000	
8	01.01.09	Training Expenses	8000000	4000000	291640	1921432	2078568	
9	01.01.11	DTE	0	0	0	0	0	
10	01.01.12	FTE	60000000	30000000	4555255	24970533	5029467	
11	01.01.13	O.E	60000000	30000000	3452660	28412054	1587946	
12	01.01.14	RRT	200000	100000	5133	5133	94867	
13	01.01.16	Printing and Publication	20000000	10000000	1048972	8449366	1550634	
14	01.01.18	Rent for Others	12500000	6250000	755209	3834834	2415166	
15	01.01.19	Digital Equipment	500000	250000	8916	50041	199959	
16	01.01.24	Fuel and Lubricants	100000	50000	0	0	50000	
17	01.01.26	Advertising and Publicity	2590000	1295000	0	944740	350260	
18	01.01.27	Minor civil and electric Works	2000000	1000000	33000	791964	208036	
19	01.01.28	Professional Services	2000000	1000000	82869	1180368		-180368
20	01.01.29	Repair and Maintanace	10000	5000	0	0	5000	
21	01.01.45	Interest Payments	1000000	500000	16200	171100	328900	
22	01.01.49	Othger Revenue expenditure	0	0	0	0	0	
23	01.99	Information Technology	0	0	0	0	0	
24	01.99.13	Office Expenses	0	0	0	0	0	
		Total( Revenue Section)	521000000	260500000	41754945	299069888	14840056	-25076611
		CAPITAL SECTION	0	0	0	0	0	
25	03.02.51	Motor Vehicles	100000	50000	0	0	50000	
26	03.02.52	Machinery and Equipment	2000000	1000000	199850	670516	329484	
27	03.02.60	Other capital Expenditure	0	0	0	0	0	
28	03.02.71	Information, Computer, Telecommunications(ICT)equipment	20000000	10000000	0	2431600	7568400	
29	03.02.74	Furniture & Fixture	3000000	1500000	24131	1787436		-287436
30	03.02.77	Other Fixed Assets	2000000	1000000	0	29798	970202	
		Total (Capital Section)	27100000	13550000	223981	4919350	8918086	-287436
		Grant Total	548100000	260500000	41978926	303989238	23758142	-25364047

DDO  
CESTAT, NEW DELHI

Handwritten signature/initials